

12-3264
30/8/90

एगिस्ट्री सं. डी. (डी.एन.)-127 REGISTERED NO. D. (D.N.) 127



भारत का राजपत्र The Gazette of India

असाधारण
EXTRAORDINARY

P. O. 700

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

KM 30

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

e-PB-670

सं० 303] नई दिल्ली, शुक्रवार, जुलाई 20, 1990/आषाढ 29, 1912
No. 303] NEW DELHI, FRIDAY, JULY 20, 1990/ASADHA 29, 1912

30/8

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में
रखा जा सके
Separate Paging is given to this Part in order that it may be filed as a
separate compilation

विदेश मंत्रालय

अधिपचना

नई दिल्ली, 2 जुलाई, 1990

सं. व. नि. 653 (अ)--पासपोर्ट अधिनियम 1967 (1967 का 15वाँ) की धारा 24 द्वारा
प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार पासपोर्ट नियम 1980 को और संशोधन करते हुए एतद्-
द्वारा निम्नलिखित नियम बनाती है यथा

1929GI/90

(1)

Attended

[Signature]
218110

Secretary
Ministry of Public Relations
Government of India
New Delhi

1. अधिनियम नाम और प्रावधान 1--(1) इन दिवसों को पासपोर्ट (द्वारा संशोधन) नियम 1990 कहा जाएगा।

2. ये नियम अधिनियम 1990 के 16वें दिन से लागू होंगे।

3. पासपोर्ट नियम, 1950 में--

(i) नियम 11 में अक्षर में निम्नलिखित उप-बंध जोड़ दिए जाएंगे, यथा यह व्यवस्था की जाती है कि पासपोर्ट (द्वारा संशोधन) नियम 1990 के प्रवृत्त होने की तारीख से साधारण पासपोर्ट का फार्म नहीं होगा जैसा कि अनुसूची III के भाग III के फार्म पी-3 में बताया गया है।

(ii) अनुसूची III भाग III में फार्म पी-3 के बाद निम्नलिखित फार्म जोड़ दिए जाएंगे यथा "फार्म पी-3-ए"।

4. यह स्पष्ट किया जाता है कि उपरोक्त पैरा 1(2) में उल्लिखित तारीख तक वर्तमान फार्म पी-3 की प्रतियाँ को सार्वजनिक तक बंद रहेगें, जो पासपोर्ट जारी करने वाले प्राधिकारी ने ऐसे हरेक पासपोर्ट पर अंकित की है।

[संख्या 8/401/4/90-भाग-II]

कक्षाक, संपूर्ण सचिव (सी. पी. वी.)

प्राप्त दिनांक:-- मूल नियम सा. का. नि. संख्या 691-(ड) दिनांक 11-12-1980 द्वारा प्रकाशित किए गए के जिनमें बाद में निम्नलिखित द्वारा संशोधित किया गया था--

1. सा. का. नि. (ड) 50(ड) दिनांक 07-01-1981
2. सा. का. नि. (ड) 194(ड) दिनांक 16-06-1981
3. सा. का. नि. (ड) 199(ड) दिनांक 24-06-1982
4. सा. का. नि. (ड) 125(ड) दिनांक 12-04-1983
5. सा. का. नि. (ड) 182(ड) दिनांक 13-06-1983
6. सा. का. नि. (ड) 860(ड) दिनांक 01-11-1985

Attest

[Signature]
318110
Controller of Publications
Govt. of India
Department of Publications.
(Ministry of Urban Development)
Civil Lines, Delhi-110

7. ला. का. नि. (ड) 315(ड) दिनांक 29-03-1985
 8. ला. का. नि. (ड) 357(ड) दिनांक 13-10-1987
 9. ला. का. नि. (ड) (84) (ड) दिनांक 11-02-1988
 10. ला. का. नि. (ड) 1153(ड) दिनांक 13-11-1988
 11. ला. का. नि. (ड) 622(ड) दिनांक 27-6-1990

MINISTRY OF EXTERNAL AFFAIRS

NOTIFICATION

New Delhi, the 2nd July, 1990

G.S.R. 653(E).—In exercise of the powers conferred by section 24 of the Passport Act, 1967 (15 of 1967), the Central Government hereby makes the following rules further to amend the Passport Rules, 1980, namely :—

1. Short title and commencement.—(1) These rules may be called the Passport (2nd Amendment) Rules, 1990.

(2) They shall come into force on the 16th day of August, 1990.

2. In the Passport Rules, 1980 :—

(i) to rule 11, the following proviso shall be inserted at the end, namely :—

“Provided that with effect from the date of the commencement of the Passport (2nd Amendment) Rules, 1990, the form of ordinary passport shall be as specified in Form P-3A of Part III of Schedule III.”

(ii) in Schedule III, Part III after Form P-3, the following Form shall be inserted, namely :—

“Form P-3A”

3. It is clarified that Passports issued in existing format P-3 upto date mentioned above in para 1(2) will remain valid till period of validity indicated on each such passport by concerned Passport Issuing Authority.

[No. VIII/401/4/90-Part. III]

SHASHANK, Jt. Secy. (CPV)

Shashank

Amrap

Controller of Publications 2/8/90

Govt. of India

Department of Publications

(Ministry of Urban Development)

Civil Lines, Delhi-110

FOOT-NOTE.—The Principal rules were published vide GSR No. 691(E) dated 11-12-1980, subsequently amended by :

1. GSR(E) 50(E) dated 07-02-1981.
2. GSR(E) 494(E) dated 16-06-1981.
3. GSR(E) 469(E) dated 24-06-1982.
4. GSR(E) 325(E) dated 12-04-1983.
5. GSR(E) 482(E) dated 13-06-1983.
6. GSR(E) 860(E) dated 01-11-1985.
7. GSR(E) 345(E) dated 29-03-1985.
8. GSR(E) 857(E) dated 13-10-1987.
9. GSR(E) 84(E) dated 11-02-1988.
10. GSR(E) 1155(E) dated 21-11-1988.
11. GSR(E) 622(E) dated 27-6-1990.

Attested

am
Controller of Publications 31/8/10
Govt. of India
Department of Publications
(Ministry of Urban Development)
Civil Lines, Delhi-110